

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
STARRED QUESTION NO. 315
ANSWERED ON 24TH MARCH, 2022**

UPGRADATION OF STATE HIGHWAYS INTO NATIONAL HIGHWAYS

***315. SHRI B.B.PATIL:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the criteria laid down for conversion/upgradation of various State Highways (SHs) to National Highways (NHs) in the country; and

(b) the details of State Highways (SHs) identified for upgradation as National Highways (NHs) in the State of Telangana under the National Highways Development Project (NHDP) along with the number of SHs upgraded to NHs thereunder so far?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) and (b) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) AND (b) OF LOK SABHA STARRED QUESTION NO. 315 FOR ANSWER ON 24.03.2022 ASKED BY SHRI B.B.PATIL REGARDING UPGRADATION OF STATE HIGHWAYS INTO NATIONAL HIGHWAYS

(a) State roads including State Highways (SHs) are declared as new National Highways (NHs) from time to time on the basis of well established principles. The criteria for State roads for declaration as new NHs may include some of following: -

- i. Roads running through length / breadth of the country.**
- ii. Connecting adjacent countries, National Capitals with State Capitals / mutually the State Capitals, major ports, non-major ports, large industrial centers or tourist centers.**
- iii. Roads having important strategic requirement in hilly and isolated area.**
- iv. Arterial roads which enable sizeable reduction in travel distance and achieve substantial economic growth.**
- v. Roads which help in opening up large tracts of backward area and hilly region.**
- vi. Roads contributing towards achievement of National Highways grid of 100 km.**

(b) The Ministry receives proposals for declaration of various State Roads/ Highways as new NHs from various States/Union Territories (UTs) including the state of Telangana. The Ministry considers declaration of some State Roads/ Highways as new NHs from time to time keeping in view the requirement of connectivity, inter-se priority and availability of funds.

20 State roads including SHs in a length of 2,465 km have been notified as NHs in the State of Telangana since 1st April, 2014 under Bharatmala Pariyojana and Andhra Pradesh Reorganisation Act 2014.
